

the States under Accelerated Rural Water Supply Programme. The allocation of grants among the States, including Rajasthan, will be decided after the Budget is passed by Parliament.

[*English*]

Application of Computers in Agriculture

2050. SHRI C.P. THAKUR : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the steps proposed to be taken to develop infrastructure facilities for application of computer in agriculture ; and

(b) whether Government propose to open any such centre in Bihar which needs lot of modernisation in agriculture ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) and (b). The information is being collected.

[*Translation*]

Allotment of Government Accommodation to Personal Staff of Ministers

2051. SHRI VILAS MUTTEMWAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the policy of allotment of Government accommodation to the Personal staff of Central Ministers on priority basis has since been changed ;

(b) if so, the reasons therefor and the details of the new policy ; and

(c) the number of various types of accommodation which can be allotted to the Personal staff of each rank attached to Central Ministers ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) No, Sir.

(b) Does not arise.

(c) Details of accommodation which can be allotted are as under :

(i) Key personnel in the Prime Ministers' Office as recommended by the Prime Minister.

(ii) Two members of the personal staff (other than Group D) attached to a Minister and one member of the personal staff (other than Group D) attached to Deputy Minister as recommended by the Minister/Deputy Minister provided no ad-hoc allotment has already been made on his recommendation.

(iii) One Jamadar or Peon attached to a Minister/Deputy Minister as recommended by him.

(iv) One officer whose service has been specially requisitioned from the State Governments for working on the personal staff of Ministers.

Type of accommodation is decided on the basis of prescribed emoluments.

[*English*]

Import/Export of Sugar

2052. SHRIMATI JHANSI LAKSHMI N.P. : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) what is the sugar exports price, import price and imported sugar sale price in India ; and

(b) whether Government consider these satisfactory in over all interests of the producers, consumers of the country and if not, the redressal/corrective steps proposed ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) :

(a) The average F.O.B. price at which sugar was exported during the financial year 1984-85 was about Rs. 2343 per